

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/(IB)/112/2024**

**NAME OF THE PETITIONER : J C Flowers Asset Reconstruction Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Aries Management Services Pvt Ltd**

**UNDER SECTION : Sec 7 Rule 4 of IBC, 2016**

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**ORDER**

Ld. Counsel Ms.Aishwariya for the Petitioner. None for the Respondent.

Ld. Counsel for the Petitioner is directed to make substituted service.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **05.09.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk